

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 01.05.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition /32/2022
NAME OF THE COMPANY	S.K.M Technologies Pvt Ltd & 6 others
NAME OF THE PETITIONER(S)	Balusu Krishna Rao
NAME OF THE RESPONDENT(S)	S.K.M Technologies Pvt Ltd & 6 others
UNDER SECTION	241

ORDER

Present: Ld. Counsel DVK Phanindra for the Petitioner.

Ld. Counsel Mr. Ch. Pushyam Kiran for the Respondents.

Ld. Counsel Mr. G. Kalyan Chakravarthy for the Respondent No.5.

Matter is adjourned to 19.07.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)